

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100113/2017	The State of CBI, ACB Vs Dharmendra Pratap Harendra Pratap Singh and anoher 1	SPP Amrish Pandey
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100101/2014	The State of Maharashtra Vs Peeyush Kumar Pandey	SPP Amrish Pandey
3	SPL CASE CBI	100111/2014	The State CBI ACB Vs Sunil Dattatray Satam and ors.	SPP Amrish Pandey
